

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) and (b) Bagmati River Project, an ongoing scheme, is included in 8th Plan proposals of Bihar.

(c) and (d) Talks with Nepal were last held in Second meeting of Sub-Commission on Water Resources in April, 1991. It was decided to complete the studies on Pancheshwar and Karnali Projects.

**Ram Temple at Ayodhya**

352 **SHRI HARI KISHORE SINGH:**

**SHRI CHITTA BASU·**

**SHRI K P UNNIKRI-SHNAN:**

Will the Minister of HOME AFFAIRS be pleased to state·

(a) whether the Government have initiated any fresh move to bring about a negotiated settlement of the Ram Janam Bhumi-Babri Masjid dispute, and

(b) if so, the details of the move and the outcome thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB)** (a) No, Sir.

(b) Does not arise.

**Telugu-Ganga Project**

353. **SHRI SOBHANA DRESWARA RAO VADDE:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Telugu-Ganga Project is still awaiting clearance of the Union Government; and

(b) if so, the reasons therefor and the time by which the project is likely to be cleared?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) and (b) Telugu Ganga Project, though techno-economically appraised by the Central Water Commission, its consideration was deferred by the Advisory Committee in April, 1988 as the project had not been cleared from inter-State angle. In order to resolve the inter-State issues the meeting of the Chief Ministers of Andhra Pradesh, Karnataka and Maharashtra, convened by the then Minister (Water Resources) on 5-4-1990 could not materialise as the Chief Minister of Karnataka informed that the Chief Ministers would themselves resolve the issues relating to sharing of Krishna waters. The three Chief Ministers met twice in 1990. They are to meet again for consideration of the four tentative alternative proposals that emerged during their second meeting.

**Pulichintala Balancing Reservoir Project of Andhra Pradesh**

354 **SHRI SOBHAN DRESWARA RAO VADDE:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Andhra Pradesh has submitted the Pulichintala Balancing Reservoir Project to the Union Government for clearance; and

(b) if so, the steps taken up accord clearance to the said project so far?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) and (b) The Government of Andhra Pradesh had forwarded Pulichintala Project's proposal estimated to cost Rs. 138.57 crores to the Centre in October, 1985. It was observed that the project was not based on detailed surveys and investigations and the justification for project was also not clearly brought out. The project was, therefore, returned to the State Government in October, 1986 for preparing a revised Project Report. The State Government have informed that they have constituted in May